

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7318/2024 BLAPL/3473/2024	SURYAKANTA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	MANIABANDHA /82 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000009/2024
2	D-BLAPL/10012/2024 BLAPL/3474/2024	BHAGABAN SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /198 /2022 ADJ,KODALA(Ganjam) ST/0000034/2023
3	D-BLAPL/10081/2024 BLAPL/3475/2024	SANGRAM SWAIN VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /198 /2022 ADJ,KODALA(Ganjam) ST/0000034/2023
4	D-BLAPL/10082/2024 BLAPL/3476/2024	PINTU BISOYI VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /198 /2022 ADJ,KODALA(Ganjam) ST/0000034/2023
5	D-BLAPL/10635/2024 BLAPL/3477/2024	SADA@SADASIB PRADHAN@SADASIBA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh ) ST/0000138/2012
6	D-BLAPL/10855/2024 BLAPL/3478/2024	AMIT BARDHAN VS STATE OF ODISHA	AMIT BISWAL VS	DHARAKOT PS /118 /2023 SPECIAL JUDGE ASKA(Ganjam) Spl/0000006/2023
7	D-BLAPL/10097/2024 BLAPL/3479/2024	SACHIN RAJ JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /389 /2023 ASST.SESION JUDGE,SORO(Baleshwar) ST/0000003/2024
8	D-BLAPL/10694/2024 BLAPL/3480/2024	MANGLU DAKPASKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000064/2023
9	D-BLAPL/10819/2024 BLAPL/3481/2024	ABHAY PARSURAM MAHARANA VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /50 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000087/2024
10	D-BLAPL/8620/2024 BLAPL/3482/2024	SAUNDAR HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000464/2023
11	D-BLAPL/8968/2024 BLAPL/3483/2024	PRAFULLA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /148 /2013 ADJ,KODALA(Ganjam) ST/0000028/2024

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12	D-BLAPL/9917/2024 BLAPL/3484/2024	MESIYA BHUYAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE 2(B)CC/0000001/2024
13	D-BLAPL/9715/2024 BLAPL/3485/2024	SURENDRA SWAIN @ BUTURI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000100/2024
14	D-BLAPL/8969/2024 BLAPL/3486/2024	PANKAJ PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /148 /2013 ADJ,KODALA(Ganjam) ST/0000028/2024
15	D-BLAPL/10544/2024 BLAPL/3487/2024	RANJU@RANJITA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
16	D-BLAPL/10375/2024 BLAPL/3488/2024	TUNA@BALABHADRA MUNDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	PATNA /267 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000077/2023
17	D-BLAPL/10000/2024 BLAPL/3489/2024	GOURHARI NAIK @ SUSHIL VS STATE OF ODISHA	RASHMI RANJAN DAS VS	PATNA /91 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000057/2023
18	D-BLAPL/10948/2024 BLAPL/3490/2024	B.K.BISHESWAR SADANGI@AKASH VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000024/2024
19	D-BLAPL/10931/2024 BLAPL/3491/2024	CHHOTU THAPA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	TURUMUNGA /23 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000131/2023
20	D-BLAPL/10928/2024 BLAPL/3492/2024	VEERENDRA KUMAR KUSHWAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2024
21	D-BLAPL/10929/2024 BLAPL/3493/2024	UTTAM PRADHAN VS STATE OF ODISHA	SARFARAZ AHMED VS	Maitri Vihar PS /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000006/2024
22	D-BLAPL/10921/2024 BLAPL/3494/2024	PRASANTA NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /654 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000086/2021
23	D-BLAPL/10888/2024	MOHAN SAHOO	AMULYA RATNA PANDA	BENTKAR (42 MOUZA) UPD CUTTACK

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	BLAPL/3495/2024	VS STATE OF ODISHA	VS	SPECIAL COURT,CUTTACK(Cuttack) Spl/0000013/2024
24	D-BLAPL/10927/2024 BLAPL/3496/2024	RINA JENA@REENA JENA VS STATE OF ODISHA	SARFARAZ AHMED VS	BHARATPUR PS /131 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000100/2024
25	D-BLAPL/10955/2024 BLAPL/3497/2024	PRAKASH DALAI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /63 /2024 J.M.F.C,MOHANA(Gajapati ) GR/0000079/2024
26	D-BLAPL/10849/2024 BLAPL/3498/2024	TULU MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000078/2024
27	D-BLAPL/10862/2024 BLAPL/3499/2024	BONGA ERANA RAO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /227 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000164/2024
28	D-BLAPL/10837/2024 BLAPL/3500/2024	MEGHA @ JANMEJAY CHATTAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /134 /2020 CIVIL JUDGE (JD) CUM JMFC, JASHIPU CT/0000534/2020
29	D-BLAPL/10883/2024 BLAPL/3501/2024	RANDHIR PANIKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /211 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001104/2023
30	D-BLAPL/10859/2024 BLAPL/3502/2024	SUPRIYA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PHIRINGIA /170 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000126/2023
31	D-BLAPL/10832/2024 BLAPL/3503/2024	KALU CHARAN BHUYAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
32	D-BLAPL/10831/2024 BLAPL/3504/2024	SK. PARBEJ MUSRUF VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAGODA P.S. /122 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000091/2024
33	D-BLAPL/10911/2024 BLAPL/3505/2024	BRAHMA@JASOBANTA MOHANTY VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /565 /2022 1ST ADDL SESSIONS JUDGE CUM PO,C SC/0000041/2023
34	D-BLAPL/10878/2024 BLAPL/3506/2024	SHINO B. ABRAHAM @ SHINO VS	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /12 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G

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35	D-BLAPL/10880/2024 BLAPL/3507/2024	STATE OF ODISHA PRATAP @ PRABHUDATTA KARNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/000009/2024 BOUDH /150 /2023 SPECIAL JUDGE,BAUDH(Baudh )
36	D-BLAPL/9871/2024 BLAPL/3508/2024	JONRASH TURUK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Spl/000086/2023 MATHILI /157 /2019 C.J.M.,MALKANGIRI(Malkangiri )
37	D-BLAPL/10879/2024 BLAPL/3509/2024	CHANDAN KARJEE@SMITA RANJAN KRJEE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/000019/2024 DARINGBADI /11 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-CMP/15148/2024 CMP/365/2024	GAITANJALI SAHOO VS PRAKASH CHANDRA SAHU	HRUDANANDA MOHAPATRA VS	Spl/000004/2024 // ADDL.SESIONS JUDGE,NIMPARA(Puri)
39	D-CMP/15379/2024 CMP/366/2024	NIRMAL CHANDRA OJHA VS BASANTA KUMAR ROUT	NIRANJAN LENKA VS	Fao/000003/2023 // CIVIL JUDGE (JD),JAJPUR ROAD(Jajapur)
40	D-CMP/15696/2024 CMP/367/2024	GIRIJA BHUSAN RATH VS BISWAJIT DASRATHI MOHAPATRA @ JITU SETHY	BIKRAM RATH VS	CMA/000005/2023 // CIVIL JUDGE (SD),ATHGARH(Cuttack)
41	D-CMP/16042/2024 CMP/368/2024	DEBARAJ SETHI VS MURALI SETHI	PRADEEP KUMAR MOHAPATRA VS	CS/000073/2020 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
42	D-CONTC/15972/2024 CONTC/2777/2024	NIRANJAN NAYAK VS SUDHANSU SEKHAR KHORA, R.C.C.F., ANGUL	ADV VS	// () //
43	D-CONTC/15895/2024 CONTC/2778/2024	NITYANANDA MANGARAJ VS ANU GARG, I.A.S.	ADV. VS	// () //
44	D-CONTC/15889/2024 CONTC/2779/2024	RAMA CHANDRA PASA VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// () //
45	D-CONTC/15886/2024 CONTC/2780/2024	RAGHUNATH BEHERA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //

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46	D-CONTC/15899/2024 CONTC/2781/2024	PARIKSHITA PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
47	D-CONTC/15897/2024 CONTC/2782/2024	PRADIPTA KUMAR PARIDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
48	D-CONTC/16173/2024 CONTC/2783/2024	NETRANANDA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/16169/2024 CONTC/2784/2024	CHANDRAKANTI PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/16165/2024 CONTC/2785/2024	BALADEV PRADHAN VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/16162/2024 CONTC/2786/2024	AKSHYA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/16159/2024 CONTC/2787/2024	URBASI DEI VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/16157/2024 CONTC/2788/2024	JOGESWAR PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/16155/2024 CONTC/2789/2024	TRILOCHAN DANDASANA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/14487/2024 CONTC/2790/2024	PRASANT KUMAR NAIK VS SIDHARTHA SANKAR SWAIN, COLLECTOR AND D.M, ANGUL	ADV VS	// 0 //
56	D-CONTC/14483/2024 CONTC/2791/2024	INDRAMANI SAHOO VS SIDHARTHA SANKAR SWAIN, COLLECTOR AND D.M, ANGUL	ADV VS	// 0 //
57	D-CONTC/16148/2024	HRUDANANDA PASAYAT	ADV.	//

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	CONTC/2792/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
58	D-CONTC/16145/2024	SHANKAR SETHIA	ADV	//
	CONTC/2793/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
59	D-CONTC/16144/2024	SOVARAM PATEL	ADV.	//
	CONTC/2794/2024	VS	VS	0
		VISHAL KUMAR DEV, I.A.S.		//
60	D-CONTC/8377/2024	JAGANNATH PRADHAN	ADV.	//
	CONTC/2795/2024	VS	VS	0
		BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
61	D-CONTC/13405/2024	NILIMA DALAI	ADV	//
	CONTC/2796/2024	VS	VS	0
		AMRITA PATTNAIK, O.E.S.		//
62	D-CONTC/13937/2024	MANMATH KUMAR MALLIK	ADV.	//
	CONTC/2797/2024	VS	VS	0
		S.ASWASTHY, I.A.S.		//
63	D-CONTC/13941/2024	SANTILATA SING	ADV.	//
	CONTC/2798/2024	VS	VS	0
		S. ASWASTHY, I.A.S.		//
64	D-CONTC/14445/2024	VENKETESWAR PRAHARAJ	ADV.	//
	CONTC/2799/2024	VS	VS	0
		ROOPA ROSHAN SAHOO, COMMNR. CUM SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT.		//
65	D-CONTC/14441/2024	RAMESH CHANDRA NANDA	ADV.	//
	CONTC/2800/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT.		//
66	D-CONTC/14609/2024	SANGEETA SAMANTARY	ADV.	//
	CONTC/2801/2024	VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
67	D-CONTC/14612/2024	BIJAY KUMAR NAYAK	ADV.	//
	CONTC/2802/2024	VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
68	D-CONTC/14634/2024	SUDHAKAR MOHAPATRA	SAROJ KUMAR DASH	//
	CONTC/2803/2024	VS	VS	0

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69	D-CONTC/14639/2024 CONTC/2804/2024	PRADIP KUMAR JENA, I.A.S. SHREEKANTA KUMAR DUNGURI VS	SAROJ KUMAR PADHY VS	// // ()
70	D-CONTC/14650/2024 CONTC/2805/2024	DR. JAGDISH KUMAR MOHANANDA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BARGARH SUBASH CHANDRA BARIK VS	ADV. VS	// // ()
71	D-CONTC/14962/2024 CONTC/2806/2024	ANU GARG, I.A.S. NIRMAL KUMAR PATRA VS	ADV VS	// // ()
72	D-CONTC/15466/2024 CONTC/2807/2024	PRABIN KUMAR, I.P.S. SESHADEV MOHANTY VS	ADV VS	// // ()
73	D-CONTC/13039/2024 CONTC/2808/2024	ARVIND AGRAWAL, I.A.S. ANITA DAS VS	ADV. VS	// // ()
74	D-CONTC/13059/2024 CONTC/2809/2024	BANALATA MOHANTY, CHIEF DEVLOPMENT PROJECT OFFICER, BHOGRAI, BALASORE JAGABANDHU DASH VS	SAIBRATA RATH VS	// // ()
75	D-CONTC/13071/2024 CONTC/2810/2024	SUSHMITA SAHOO, D.E.O, ANGUL SHANTI BHOI VS	ADV VS	// // ()
76	D-CONTC/12686/2024 CONTC/2811/2024	ABHISEK DASH, TAHASILDAR, SADAR, PURI GIRISH DAS VS	ADV. VS	// // ()
77	D-CONTC/15509/2024 CONTC/2812/2024	VIJAY AMRUTA KULANGA, I.A.S. ULLASH CHANDRA JENA VS	KAUSHAL HUSSAIN VS	// // ()
78	D-CONTC/14493/2024 CONTC/2813/2024	DEBABRATA SAHOO, O.A.S(I)(SB) DHANESWAR TIYU VS	ADV. VS	// // ()
79	D-CONTC/14442/2024 CONTC/2814/2024	ASWATHY S., I.A.S. SOUMYARANJAN MAHANTA VS	ADV VS	// // ()
		GOURI RANI NAIK, D.E.O, KEONJHAR		//

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80	D-CONTC/15343/2024 CONTC/2815/2024	RAMESHA CHANDRA MISHRA VS NARAYAN MADHEI, SECY., CUM CHIEF EXECUTIVE OFFICER, ASKA CENTRAL COOPERATIVE BANK L.T.D. ASKA	ADV VS	// 0
81	D-CONTC/16290/2024 CONTC/2816/2024	MANORAMA DAS VS JOGESWAR JENA, B.E.O, TIRING, NOW B.E.O, RAIRANGPUR(I/C)	ADV VS	// 0
82	D-CONTC/16121/2024 CONTC/2817/2024	BRUNDABANA PARIDA VS REGHU G., I.A.S.	ADV VS	// 0
83	D-CONTC/8470/2024 CONTC/2818/2024	SK.ANWAR ALI VS DR. ANU GARG, IAS	DILLIP RAY VS	// 0
84	D-CONTC/13263/2024 CONTC/2819/2024	KODANDADHARA BARAL VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
85	D-CONTC/13264/2024 CONTC/2820/2024	PITAMBAR SAHOO VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
86	D-CONTC/13273/2024 CONTC/2821/2024	RABINDRA KUMAR MAHAPATRA VS MANAS RANJAN SWAIN, OAS	BIBEKANANDA BHUYAN VS	// 0
87	D-CONTC/13291/2024 CONTC/2822/2024	RABINDRA NATH SAHU VS SUSHIL KUMAR LOHANI, I.A.S.	SAIBRATA RATH VS	// 0
88	D-CONTC/13403/2024 CONTC/2823/2024	PRAFULLA KUMAR MAJHI VS BISWANATH TARAI, O.E.S. 1	ADV. VS	// 0
89	D-CONTC/13923/2024 CONTC/2824/2024	BIPIN BIHARI MISHRA VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0
90	D-CONTC/13970/2024 CONTC/2825/2024	TAPASWINI MAHALA VS DILLIP KUMAR MAJHI, O.A.S.	ADV. VS	// 0
91	D-CONTC/14067/2024	DEBABRATA SATAPATHY	ADV	//



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	CONTC/2826/2024	VS ARAVIND AGRAWAL, I.A.S.	VS	0 //
92	D-CONTC/14072/2024 CONTC/2827/2024	BABITA DHIR VS BHABANI SANKAR CHAYANI, I.A.S.	ADV VS	// 0 //
93	D-CONTC/14079/2024 CONTC/2828/2024	KABITA DAS VS PRITIPARNA MISHRA, O.A.S.	ADV. VS	// 0 //
94	D-CONTC/15715/2024 CONTC/2829/2024	SASWATA DEI VS RANJEET DAS, ASSISTANT SETTLEMENT OFFICER, BHUBANESWAR	ADV VS	// 0 //
95	D-CONTC/15711/2024 CONTC/2830/2024	CHARULATA DEI @ KABI VS RANJEET DAS, ASSISTANT SETTLEMENT OFFICER, BHUBANESWAR	ADV VS	// 0 //
96	D-CONTC/14402/2024 CONTC/2831/2024	TARINI BAHIDAR VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
97	D-CONTC/14656/2024 CONTC/2832/2024	LAXMIPRIYA MISHRA VS ASWATHY S, SECY. TO GOVT., S AND ME DEPT., BBSR	ADV. VS	// 0 //
98	D-CONTC/14660/2024 CONTC/2833/2024	PABITRA MOHAN PARICHHA VS MANORANJAN PANIGRAHI, COMMISSIONER CUM SECY., TOURISM AND CULTURE, DEPT., BBSR	ADV. VS	// 0 //
99	D-CONTC/14669/2024 CONTC/2834/2024	MAHESWAR PATNAIK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/14676/2024 CONTC/2835/2024	BICHITRANANDA MOHANTY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/14677/2024 CONTC/2836/2024	SARAT CHANDRA MOHARANA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/14682/2024 CONTC/2837/2024	TARENI PRASAD PATTNAIK VS	ADV. VS	// 0

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103	D-CONTC/14689/2024 CONTC/2838/2024	SATYABRATA SAHU, I.A.S. PANKAJ KUMAR PANDA VS	ADV. VS	// // ()
104	D-CONTC/14691/2024 CONTC/2839/2024	SATYABRATA SAHU, I.A.S. MAYADHAR MOHAPATRA VS	ADV. VS	// // ()
105	D-CONTC/13207/2024 CONTC/2840/2024	SATYABRATA SAHU, I.A.S. ANIL KUMAR SAHOO VS	SUDARSHAN PRADHAN VS	// // ()
106	D-CONTC/14693/2024 CONTC/2841/2024	ASHWINI KUMAR MISHRA, IAS TRILOCHAN MOHANTY VS	ADV. VS	// // ()
107	D-CONTC/14769/2024 CONTC/2842/2024	RAMESH CHANDRA MAJHI, FIRE OFFICER, CENTRAL RANGE, CUTTACK RASMITA BEHERA VS	ADV. VS	// // ()
108	D-CONTC/11636/2024 CONTC/2843/2024	RAJESH PRAVAKAR PATIL, I.A.S. D.N.ADHKARI VS	ADV. VS	// // ()
109	D-CONTC/8330/2024 CONTC/2844/2024	MANOJ SHARMA, G.M, E.CO. RAILWAY SUBASH CHANDRA SAHOO VS	GOUTAM KUMAR ACHARYA VS	// // ()
110	D-CONTC/15271/2024 CONTC/2845/2024	ANU GARG, COMMISSIONER CUM SECY., WATER RESOURCES DEPTT. NABAGHANA NAIK VS	ADV VS	// // ()
111	D-CONTC/14837/2024 CONTC/2846/2024	UDAY A KAOLE, C.M.D., MOHANADI COAL FIELD LTD., SAMBALPUR BABA LINGARAJ DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
112	D-CONTC/16301/2024 CONTC/2847/2024	SUSANTA KUMAR DAS. DIRECTOR, SECONDARY EDUCATION, ODISHA NILAMANI MAHANANDIA VS	ADV VS	// // ()
113	D-CONTC/16303/2024 CONTC/2848/2024	NARENDRA KUMAR GHADEI, EXECUTIVE ENGINEER (R AND B) DIV. GOPINATH GADTYA VS	ADV VS	// // ()
		SANGHAMITRA KALLO, TAHASILDAR, LOISINGHA		//

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114	D-CONTC/14939/2024 CONTC/2849/2024	DEBAPRIYA MAHANTA VS SM. ASWATHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
115	D-CONTC/16307/2024 CONTC/2850/2024	SURENDRA PRASAD BEHERA VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
116	D-CONTC/14099/2024 CONTC/2851/2024	PRADEEP KUMAR PANDA VS ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS, ODISHA	ADV VS	// 0 //
117	D-CONTC/8343/2024 CONTC/2852/2024	JAYARAM NAYAK VS ANU GARG, COMMISSIONER CUM SECY., WATER RESOURCES DEPTT.	GOUTAM KUMAR ACHARYA VS	// 0 //
118	D-CONTC/13211/2024 CONTC/2853/2024	DEBENDRA PRUSTY VS RUPASHREE NAIK, SARPANCH, BENGUNIA G.P.	ADV. VS	// 0 //
119	D-CONTC/13552/2024 CONTC/2854/2024	JOGENDRA NAYAK VS CHITTARANJAN BARIK, SUPDT. OF STATE ANTI-TV DEMONSTRATION AND TRAINING CENTRE, CUTTACK	ADV. VS	// 0 //
120	D-CONTC/13889/2024 CONTC/2855/2024	GOBARDHAN SAHU VS ABOLI SUNIL NARVANE, COLLECTOR JHARSUGUDA	SAROJ KU. MISHRA VS	// 0 //
121	D-CRLA/3542/2024 CRLA/333/2024	SUKADEV CHHATOI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /63 /2014 ASST.SESIONS JUDGE,KUJANG(Jagatsi CT/0000002/2017
122	D-CRLA/7616/2024 CRLA/334/2024	BIKU @ KRUTIBAS PAIKRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /5 /2018 A.D.J.,KHURDA(Khordha ) ST/0000070/2018
123	D-CRLA/7624/2024 CRLA/335/2024	DURJAN SUNANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AMPANI /52 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000013/2019
124	D-CRLA/8754/2024 CRLA/336/2024	NARAYAN NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /400 /2022 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000002/2023
125	D-CRLA/9912/2024	ASRAUL HAQ	KHUSBU PANIGRAHI	JALESWAR /191 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/337/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,BALASORE(Baleshwar) Spl/000083/2022
126	D-CRLA/9628/2024 CRLA/338/2024	SAROJ SANDHA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHIRINGIA /69 /2017 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/000046/2017
127	D-CRLA/9940/2024 CRLA/339/2024	PARSURAM MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /22 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH CT/000022/2018
128	D-CRLA/10022/2024 CRLA/340/2024	PRADEEP KUMAR MOHANTY VS BIRA KISHORE MAHAPATRA	MALAYA KUMAR MISHRA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000138/2016
129	D-CRLA/10048/2024 CRLA/341/2024	MANICHANDRA PUTEL VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BANGOMUNDA /34 /2014 ADDL.SESIONS JUDGE,KANTABANJIC SC/0000153/2014
130	D-CRLA/11292/2024 CRLA/342/2024	GOPAL SABAR VS STATE OF ODISHA	BASANTA KUMAR DAS VS	GURANDI /83 /2016 PO, CHILDRENS COURT, PARALEKHMUNDA GR/0000009/2018
131	D-CRLMA/10954/2024 CRLMA/68/2024	PRASANTA JAIN @ PRASHANT JAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	JATNI P.S. /59 /2024 JMFC, JATNI(Khordha ) GR/0000109/2024
132	D-CRLMC/8578/2024 CRLMC/1241/2024	BISHNU BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /118 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTTA GR/0000090/2022
133	D-CRLMC/10139/2024 CRLMC/1242/2024	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	NARESH CH. JENA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000165/2013
134	D-CRLMC/9386/2024 CRLMC/1243/2024	KUNA PATRA @ SUSHANTA KUMAR PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /34 /2003 C.J.M.,NAWAPARA(Nuapada ) ST/0000120/2023
135	D-CRLMC/10617/2024 CRLMC/1244/2024	B.SUMAN KUMAR VS J.SRINIMISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000242/2022
136	D-CRLMC/9664/2024 CRLMC/1245/2024	SURJYA KANTA SWAIN @ BHAGYA VS	LAMBODOR ACHARI VS	SURADA /68 /2015 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar

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137	D-CRLMC/10624/2024 CRLMC/1246/2024	STATE OF ODISHA SAMBIT KUMAR BALIARSINGH VS	PRAVASH PUJAREE PARIDA VS	GR/0000119/2015 MAHILA P.S.(BBSR) /5 /2018 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001524/2018
138	D-CRLMC/10657/2024 CRLMC/1247/2024	STATE OF ODISHA PRAFULLA MOHAPATRA VS	PRAVAT KUMAR MUDULI VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0001742/2009
139	D-CRLMC/10725/2024 CRLMC/1248/2024	GOUTAM PATTNAIK RAMESH KUMAR CHOTORY VS	GOPAL PRASAD JENA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B
140	D-CRLMC/10357/2024 CRLMC/1249/2024	STATE OF ODISHA PETRU NAGESH RAO VS	BIRAJA PRASANNA DAS VS	2(C)CC/0000002/1998 K.SINGHPUR /65 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R
141	D-CRLMC/10729/2024 CRLMC/1250/2024	STATE OF ODISHA DEBI PRASAD SAHU VS	PRAVASH PUJAREE PARIDA VS	GR/0000392/2023 //0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003975/2022
142	D-CRLMC/7673/2024 CRLMC/1251/2024	STATE OF ODISHA MUNA @ MANAS NAYAK VS	RAMESH CHANDRA BEHERA VS	MARKAT NAGAR /132 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000045/2024
143	D-CRLMC/10384/2024 CRLMC/1252/2024	STATE OF ODISHA DEEPAK KUMAR TRIPATHY VS	DEVASHIS PANDA VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR
144	D-CRLMC/9802/2024 CRLMC/1253/2024	ENFORCEMENT DIRECTORATE, SUB-ZONAL OFFICE, BBSR NALINI@NALINIKANTA SAHU@ROUT VS	PRADEEP KUMAR DAS VS	CRMC/0000039/2018 NANDIPADA /55 /2007 J.M.F.C, HATADIHI(Kendujhar) GR/0000263/2007
145	D-CRLMC/10442/2024 CRLMC/1254/2024	STATE OF ODISHA HRUSHIKESHA MANIKA VS	DEBANAN DAS VS	BALIPATNA /108 /2004 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0003062/2004
146	D-CRLMC/9915/2024 CRLMC/1255/2024	STATE OF ODISHA BALARAM PRADHAN VS	JYOTIRMAYA SAHOO VS	RANPUR /159 /2019 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000090/2019
147	D-CRLMC/10667/2024 CRLMC/1256/2024	STATE OF ODISHA AMBIKA MAHARAJ VS STATE OF ODISHA	SARADA PRASAD DASH VS	PATKURA /685 /2022 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002976/2022

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148	D-CRLMC/10690/2024 CRLMC/1257/2024	MD. AJMAT ALLI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /9 /2016 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000078/2022
149	D-CRLMC/9901/2024 CRLMC/1258/2024	BABAJI @ SUBASH CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /53 /2007 J.M.F.C, HATADIHI(Kendujhar) GR/0000261/2007
150	D-CRLMC/9780/2024 CRLMC/1259/2024	TRILOKYA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LANJIGARH /63 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000958/2023
151	D-CRLMC/9601/2024 CRLMC/1260/2024	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	POLASARA PS /313 /2022 ADJ,KODALA(Ganjam) ST/0000015/2023
152	D-CRLMC/11251/2024 CRLMC/1261/2024	MANOJ KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /56 /2020 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0000193/2020
153	D-CRLMC/10044/2024 CRLMC/1262/2024	ARJUNA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /128 /2004 SPL.JUDGE,ANGUL(Anugul ) Spl/0000002/2011
154	D-CRLMC/10310/2024 CRLMC/1263/2024	SANJAYA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHAJURIPADA /117 /2020 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000038/2021
155	D-CRLMC/10495/2024 CRLMC/1264/2024	PRADEEP SINGH @ PRADIP VS STATE OF ODISHA	KULDEEP MOHANTY VS	LEPHRIPADA /82 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000237/2023
156	D-CRLMC/10201/2024 CRLMC/1265/2024	ANTARYAMI SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BADAGODA P.S. /364 /2019 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0005305/2019
157	D-CRLMC/10205/2024 CRLMC/1266/2024	SK. SERAJUL@SK. SIRAJUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /270 /2014 S.D.J.M.,BALASORE(Baleshwar) CT/0002572/2014
158	D-CRLMC/10234/2024 CRLMC/1267/2024	SAROJ NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /374 /2018 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000114/2018
159	D-CRLMC/11348/2024	SAGAR NAYAK	BUDHIRAM DAS	/ /0

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	CRLMC/1268/2024	VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur ) CRMC/0000982/2024
160	D-CRLMC/6009/2024 CRLMC/1269/2024	BIBHUTI BHUSAN BEHERA @ BABULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /86 /2019 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000766/2019
161	D-CRLMC/5851/2024 CRLMC/1270/2024	ULLAS CHANDRA BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANGALA BAG /229 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000636/2023
162	D-CRLMC/10749/2024 CRLMC/1271/2024	SWALEHA KHATUN VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000177/2018
163	D-CRLMC/10104/2024 CRLMC/1272/2024	BIJAY KETAN BISWAL VS STATE OF ODISHA	M.R KHATUA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0001297/2013
164	D-CRLMC/10127/2024 CRLMC/1273/2024	BIJAY KETAN BISWAL VS STATE OF ODISHA	M.R.KHATUA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0001161/2013
165	D-CRLMC/10129/2024 CRLMC/1274/2024	BIJAY KETAN BISWAL VS STATE OF ODISHA	M.R KHATUA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000363/2013
166	D-CRLMC/10493/2024 CRLMC/1275/2024	JAGA @ JAGABANDHU BEHERA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	DHENKANAL SADAR /185 /2009 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000004/2009
167	D-CRLMC/11237/2024 CRLMC/1276/2024	SUBRAT KUMAR MAHAKUR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MURIBAHAL /84 /2024 ( ) //
168	D-CRLMC/6723/2024 CRLMC/1277/2024	PRASANTA KUMAR SAHOO VS MANAS SAHOO	ARUN KUMAR DAS 1 VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000144/2022
169	D-CRLMC/10644/2024 CRLMC/1278/2024	DHOINA@DHOIA@MANORANJAN PALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /85 /2005 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000018/2019
170	D-CRLMC/10870/2024 CRLMC/1279/2024	GANDHARBA MOHARANA VS	GYANENDRA CHANDRA SWAIN VS	SPL.ENERGY PS /41 /2012 2ND ADJ CUM SPL JUDGE,BHUBANESW

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171	D-CRLMC/10505/2024 CRLMC/1280/2024	STATE OF ODISHA PRASANTA MISHRA VS	BISHNU PRASAD PRADHAN VS	TR/0000081/2013 KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW
172	D-CRLMP/9325/2024 CRLMP/600/2024	STATE OF ODISHA MANJULATA BEHERA VS	MRUTYUNJAY PAGAL VS	TR/0000346/2022 //0 ()
173	D-CRLMP/10301/2024 CRLMP/601/2024	STATE OF ODISHA M/S NIRUPAMA MINING AND TRANSPORTING PVT. LTD., CUTTACK VS	PRATIK DASH VS	// //0 ()
174	D-CRLMP/9514/2024 CRLMP/602/2024	STATE OF ODISHA K.VENUGOPALAN NAIR VS	SATYABRATA DASH VS	// //0 ()
175	D-CRLMP/8460/2024 CRLMP/603/2024	STATE OF ODISHA SANTOSH KUMAR SAHU VS	TUKUNA KUMAR MISHRA VS	// //0 ()
176	D-CRLMP/7961/2024 CRLMP/604/2024	SUBHAM KUMAR SAHU DURYADHAN GOUDA VS	TUKUNA KUMAR MISHRA VS	// //0 ()
177	D-CRLMP/10696/2024 CRLMP/605/2024	COLLECTOR, NABARANGPUR MADHURI BIDIKA VS	ARUN KUMAR MISHRA VS	// RAYAGADA TOWN /343 /2023 ()
178	D-CRLMP/8380/2024 CRLMP/606/2024	STATE OF ODISHA NIKUNJA RAMAN SATPATHY VS	DAYANIDHI MOHANTY VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
179	D-CRLMP/249/2024 CRLMP/607/2024	STATE OF ODISHA SUMATI MAHALIK VS	GIRIDHARI SINGH VS	ICC/0000035/2014 //0 ()
180	D-CRLMP/10949/2024 CRLMP/608/2024	STATE OF ODISHA GURU CHARAN LENKA VS	GYANENDRA CHANDRA SWAIN VS	// //0 ()
181	D-CRLREV/4504/2024 CRLREV/151/2024	STATE OF ODISHA KRUSHNA SAGAR VS STATE OF ODISHA	TARINI PANIGRAHI VS	// DISTRICT & SESIONS JUDGE,JEYPORE CRA/0000063/2021



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182	D-CRLREV/10426/2024 CRLREV/152/2024	MANORANJAN TAREI @TARAI VS STATE OF ODISHA	SANKET KANUNGO VS	RASGOBINDPUR /226 /2020 ASSISTANT SESSION JUDGE(STC)BARIPADA ST/0000220/2021
183	D-CRLREV/10802/2024 CRLREV/153/2024	SUSANTA KUMAR SAHOO VS PRATAP KUMAR SAHOO	SIDHESWAR RATH VS	//0 3RD ADJ BHUBANESWAR(Khordha ) CRA/0000026/2023
184	D-FAO/11200/2024 FAO/149/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS SURYAMANI SINGH	ADAM ALI KHAN VS	// WORKMENS COMPENSATION CUM ASST EC/0000025/2015
185	D-FAO/7392/2024 FAO/150/2024	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD. VS BHAGABATI MOHANTA	PRASANTA KUMAR MAHALI VS	// WORKMENS COMPENSATION CUM ASST EC/0000038/2014
186	D-MACA/12182/2024 MACA/274/2024	NATIONAL INSURANCE CO. L.T.D. VS SANGHAMITRA SAMAL @ RAY	SUBRAT SATPATHY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000106/2019
187	D-MACA/12537/2024 MACA/275/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS UMA KHARSEL	PRASANTA KUMAR MAHALI VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000001/2019
188	D-MACA/13844/2024 MACA/276/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BIJAY KUMAR DAS	SANTOSH KUMAR MOHANTY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000723/2019
189	D-MACA/7966/2024 MACA/277/2024	SANGITA DHAL VS SANDIP BAKSHI	SANTOSH KUMAR NANDA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000043/2021
190	D-MACA/15336/2024 MACA/278/2024	THE D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS RASHMITA MOHANTY	GOPAL CHANDRA SAMANTARAY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001000/2017
191	D-MACA/15779/2024 MACA/279/2024	MANJU RAY VS NAGESWAR RAI	BIRANCHI NARAYAN RATH VS	// ADJ-CUM-3RD M.A.C.T., JHARSUGUDA Mac/0000058/2018
192	D-MACA/15692/2024 MACA/280/2024	DEBIDUTTY TRIPATHY VS Y.RAMESH	PRADEEP KUMAR MISHRA VS	// III MACT,PURI(Puri) MACT/0000592/2001
193	D-MACA/10869/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//

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	MACA/281/2024	VS SANDHYA RANI MAJHI@BEHERA	VS	2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000112/2013
194	D-MACA/11010/2024 MACA/282/2024	LEGAL MANAGER, M/S. SBI GENERAL INSURANCE CO. L.T.D. VS SWARNALATA SAHOO	SOMNATH ROY VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur) Mac/0000122/2018
195	D-MATA/9277/2024 MATA/120/2024	NIKI AGRAWAL VS LALIT MOHAN AGRAWAL	BHOJARAJ SETH VS	// JUDGE FAMILY COURT, BHAWANIPATNA CMA/0000020/2022
196	D-MATA/13255/2024 MATA/121/2024	RABINDRA PANDA VS SWATI PANDA	TUKUNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Rayagada) CP/0000047/2023
197	D-MATA/12562/2024 MATA/122/2024	MITRAVANU DAS VS SMITA GAURISARIA	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000125/2020
198	D-MATA/14692/2024 MATA/123/2024	LOPAMUDRA SINGH VS PRASANTA SINGH	HARA PRASAD RATH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000082/2014
199	D-RPFAM/15841/2024 RPFAM/88/2024	RASHMITA NAIK VS BABULA MURMU	ARJUNA CHARANA BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000087/2020
200	D-RPFAM/9005/2024 RPFAM/89/2024	SWAPNA SAMANTARAY VS SUSANTA KUMAR SAMANTARAY	SURYAKANTA DASMOHAPATRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000048/2018
201	D-RPFAM/12302/2024 RPFAM/90/2024	RAJASHREE SETHY VS RAMESH SETHY	NABA KISHORE GURU VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000131/2021
202	D-RSA/15698/2024 RSA/89/2024	PRADIP SAMAL @ HULA SAMAL VS BRAHMANANDA SAMAL	MALAYA KUMAR MISHRA VS	// P.O SPL.COURT SC AND ST (POA) ACT, RFA/0000158/2016
203	D-RSA/14510/2024 RSA/90/2024	HEMANT KUMAR MOHANTY VS ANIL KUMAR PATTNAIK	BIJAYA KUMAR BEHERA VS	// ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) RFA/0000012/2016
204	D-RSA/13453/2024 RSA/91/2024	SHYAMALENDU NANDA VS	PRASANTA KUMAR SATAPATHY VS	// DISTRICT AND SESSIONS JUDGE,DEOGARH

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-RSA/15952/2024 RSA/92/2024	KRISHNA KUMARI NANDA JARINA BEGUM VS MOHIDDIN SHARIFF	KANANBALA ROY CHOUDHURY VS	RFA/0000002/2010 // DISTRICT AND SESSIONS JUDGE,MAL
206	D-TRP(C)/16366/2024 TRP(C)/92/2024	SUDESHNA MOHAPATRA @ PANI VS ASHUTOSH PANI	SUDEEP KUMAR SARANGI VS	RFA/0000007/2022 // JUDGE,FAMILY COURT,ANGUL(Anugul
207	D-TRP(C)/16079/2024 TRP(C)/93/2024	JOSHNARANI SETHY VS SIDHARTHA NAYAK	YUGANTAR SAHU VS	CP/0000021/2024 // JUDGE FAMILY COURT, KENDRAPARA
208	D-TRP(C)/15605/2024 TRP(C)/94/2024	BHARATI PERA VS GANGOTRI NAYAK	DEBASISH PATNAIK VS	CP/0000274/2023 // 2ND ADJ,CUTTACK(Cuttack)
209	D-TRP(C)/15587/2024 TRP(C)/95/2024	ANITA MEHER VS SUKADEV @ MURALI @ DEV MEHER	SATYABRATA PANDA VS	Mac/0000697/2019 // JUDGE, FAMILY COURT, BARGARH(Ba
210	D-TRPCRL/9579/2024 TRPCRL/34/2024	KEDAR DALEI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	Mat/0000114/2023 POLASARA PS /70 /2023 JMFC, POLSARA(Ganjam)
211	D-TRPCRL/8295/2024 TRPCRL/35/2024	JITENDRIYA MOHANTY VS SOUMYARASHMI PANIGRAHI	SANJIB KUMAR BHANJADEO VS	GR/0000069/2023 //0 JUDGE FAMILY COURT,BHUBANESWA
212	D-WA/15996/2024 WA/693/2024	STATE OF ODISHA VS AMITA PANDA	TARUN PATNAIK, A.S.C. VS	Crp/0000062/2023 // ()
213	D-WA/15995/2024 WA/694/2024	STATE OF ODISHA VS BASANTA KUMAR BEHERA	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
214	D-WA/15930/2024 WA/695/2024	STATE OF ODISHA VS ARUNA KUMAR MAHAPATRA	MANOJA KUMAR KHUNTIA,A.G.A VS	// // ()
215	D-WA/16037/2024 WA/696/2024	STATE OF ODISHA VS DAMBARUDHAR BARIK	BIPLAB MOHANTY, A.G.A. VS	// // ()

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216	D-WA/16039/2024 WA/697/2024	STATE OF ODISHA VS SURENDRA BEHERA	BIPLAB MOHANTY,A.G.A VS	// 0 //
217	D-WA/15743/2024 WA/698/2024	STATE OF ODISHA VS DARSANIA DEHURY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
218	D-WA/16131/2024 WA/699/2024	STATE OF ODISHA VS BIJAYALAXMI MOHANTY	BIPLAB MOHANTY,A.G.A VS	// 0 //
219	D-WA/15734/2024 WA/700/2024	STATE OF ODISHA VS SIMACHALA SAHOO	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
220	D-WA/16172/2024 WA/701/2024	STATE OF ODISHA VS NIRANJAN DASH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
221	D-WA/15700/2024 WA/702/2024	STATE OF ODISHA VS GIRIJA SHANKAR PANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
222	D-WA/16017/2024 WA/703/2024	STATE OF ODISHA VS SANTOSH KUMAR KHANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
223	D-WA/15745/2024 WA/704/2024	STATE OF ODISHA VS KUMUDINI DASH	BIPLAB MOHANTY,A.G.A VS	// 0 //
224	D-WA/11173/2024 WA/705/2024	MANOJ KUMAR PATI VS STATE BANK OF INDIA	VS	// 0 //
225	D-WA/14289/2024 WA/706/2024	CHIEF EXECUTIVE, ODISHA SPACE APPLICATIONS CENTER (ORSAC), BBSR VS PRADIPTA MISHRA	PRAKASH KUMAR NAYAK VS	// 0 //
226	D-WA/14637/2024 WA/707/2024	DEBASISH MISHRA VS SOUMYASHREE NANDA	JAGANNATH SENAPATI VS	// 0 //
227	D-WA/12039/2024	DR. P.V.MANIBABU	MANOJ KUMAR MOHANTY	//

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	WA/708/2024	VS STATE OF ODISHA	VS	0 //
228	D-WA/16151/2024 WA/709/2024	STATE OF ODISHA VS KALYANI MOHANTY	BIPLAB MOHANTY,A.G.A VS	// 0 //
229	D-WA/16068/2024 WA/710/2024	STATE OF ODISHA VS LAXMIDHAR JENA	BIPLAB MOHANTY,A.G.A VS	// 0 //
230	D-WA/16070/2024 WA/711/2024	STATE OF ODISHA VS BIRAJINI NISHANK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
231	D-WA/16048/2024 WA/712/2024	STATE OF ODISHA VS CHINTAMANI BHUIAN	KARUNAKAR DAS,A.S.C VS	// 0 //
232	D-WA/16034/2024 WA/713/2024	STATE OF ODISHA VS SUBAL PATEL	BIPLAB MOHANTY,A.G.A VS	// 0 //
233	D-WA/16127/2024 WA/714/2024	STATE OF ODISHA VS JAYAKRUSHNA PARIDA	DEBASIS NAYAK, A.G.A. VS	// 0 //
234	D-WA/16004/2024 WA/715/2024	STATE OF ODISHA VS PURNA CHANDRA SINGH	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
235	D-WA/16267/2024 WA/716/2024	STATE OF ODISHA VS PURNA CHANDRA JENA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
236	D-WP(C)/14947/2024 WP(C)/9107/2024	RUPA NAIK VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
237	D-WP(C)/12127/2024 WP(C)/9108/2024	THE CHIEF GENERAL MANAGER, MAHANADI COALFIELDS LTD., JHARSUGUDA VS FAIZ MOHAMMAD	SATYA SUNDAR KANUNGO VS	// 0 //
238	D-WP(C)/14904/2024 WP(C)/9109/2024	ARNAPURNA DAS VS	UMAKANT SAHOO VS	// 0

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239	D-WP(C)/16318/2024 WP(C)/9110/2024	STATE OF ODISHA NAMITA SAMANTARAY VS	GYANA RANJAN SETHI VS	// // 0
240	D-WP(C)/16061/2024 WP(C)/9111/2024	STATE OF ODISHA SUJAT NARAYAN SANTIKAMI VS	SATYAJIT BEHERA VS	// // 0
241	D-WP(C)/14949/2024 WP(C)/9112/2024	STATE OF ODISHA SHYAM SUNDAR LAL VS	DEEPALI MAHAPATRA VS	// // 0
242	D-WP(C)/16192/2024 WP(C)/9113/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	TRILOCHAN PANIGRAHI VS	// // 0
243	D-WP(C)/14993/2024 WP(C)/9114/2024	STATE OF ODISHA JAYA DURGA PRASANNA ACHARYYA VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0
244	D-WP(C)/16507/2024 WP(C)/9115/2024	STATE OF ODISHA ASHOK KUMAR SWAIN VS	ARABINDA TRIPATHY VS	// // 0
245	D-WP(C)/14976/2024 WP(C)/9116/2024	STATE OF ODISHA SAUDAMINI DAS VS	GOPINATH PANDA VS	// // 0
246	D-WP(C)/16415/2024 WP(C)/9117/2024	STATE OF ODISHA LANDA SUBA REDDY VS	ASHOK KUMAR DAS VS	// // 0
247	D-WP(C)/16409/2024 WP(C)/9118/2024	ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM SASMITA KUMARI PATRA VS	ASHOK KUMAR DAS VS	// // 0
248	D-WP(C)/16345/2024 WP(C)/9119/2024	ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM NIRMAL CHANDRA MOHANTY VS	ARJUNA CHARANA BEHERA VS	// // 0
249	D-WP(C)/16410/2024 WP(C)/9120/2024	STATE OF ODISHA RENU BALA PANDA VS	ASHOK KUMAR DAS VS	// // 0
		ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM		//

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250	D-WP(C)/16413/2024 WP(C)/9121/2024	LANDA SUBA REDDY VS ADDITIONAL COMMNR. OF SETTLEMENT AND CONSOLIDATION , GANJAM	ASHOK KUMAR DAS VS	// 0 //
251	D-WP(C)/16411/2024 WP(C)/9122/2024	SUDESHNA MOHAPATRA VS ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
252	D-WP(C)/16066/2024 WP(C)/9123/2024	ANUSAYA PADHAN VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
253	D-WP(C)/16416/2024 WP(C)/9124/2024	PRABHASINI NAYAK VS ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
254	D-WP(C)/16641/2024 WP(C)/9125/2024	SACHINDRA CHANDRA PADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/15008/2024 WP(C)/9126/2024	SRIKANTA PADHY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
256	D-WP(C)/14893/2024 WP(C)/9127/2024	CHAITANYA MUKHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
257	D-WP(C)/14891/2024 WP(C)/9128/2024	SANJUKTA SINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
258	D-WP(C)/14928/2024 WP(C)/9129/2024	PUSPANJALI SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
259	D-WP(C)/14882/2024 WP(C)/9130/2024	RAKESH CHANDRA BARIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
260	D-WP(C)/10387/2024 WP(C)/9131/2024	JALADHARA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
261	D-WP(C)/14871/2024	BINAPANI DAS	UMAKANT SAHOO	//

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	WP(C)/9132/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/12948/2024 WP(C)/9133/2024	RANJAN KUMAR SETHI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
263	D-WP(C)/14867/2024 WP(C)/9134/2024	PRAMILA SAHU VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
264	D-WP(C)/16305/2024 WP(C)/9135/2024	SURAJ KUMAR SWAIN VS CHIEF GENERAL MANAGER, SBI, BBSR	AMIYA KUMAR CHHATOI VS	// 0 //
265	D-WP(C)/14796/2024 WP(C)/9136/2024	M/S RAJDHANI SYSTEMS AND ESTATES PVT. LTD BBSR VS REENA MISHRA	DEBASHIS NANDA VS	// 0 //
266	D-WP(C)/16246/2024 WP(C)/9137/2024	RAJASHREE PANIGRAHI VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
267	D-WP(C)/16248/2024 WP(C)/9138/2024	RAJASHREE PANIGRAHI VS COMMNR OF C.T. AND G.S.T, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
268	D-WP(C)/16124/2024 WP(C)/9139/2024	KAILASA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
269	D-WP(C)/1769/2024 WP(C)/9140/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
270	D-WP(C)/15210/2024 WP(C)/9141/2024	BHIKARI CHARAN PANDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
271	D-WP(C)/16201/2024 WP(C)/9142/2024	MAINA BARIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
272	D-WP(C)/16420/2024 WP(C)/9143/2024	PRADIP KUMA JENA VS	RAMESH CHANDRA OJHA VS	// 0



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273	D-WP(C)/15267/2024 WP(C)/9144/2024	STATE OF ODISHA AMAN SETHI VS	SATYA SMRUTI MOHANTY VS	// // 0
274	D-WP(C)/15778/2024 WP(C)/9145/2024	STATE OF ODISHA ASUTOS BEHERA VS	BAIDHAR SAHOO VS	// // 0
275	D-WP(C)/16685/2024 WP(C)/9146/2024	STATE OF ODISHA MANAS MAHANANDIA VS	MANOJA KUMAR KHUNTIA VS	// // 0
276	D-WP(C)/16456/2024 WP(C)/9147/2024	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI SACHIKANT SATAPATHY VS	BAIDHAR SAHOO VS	// // 0
277	D-WP(C)/15020/2024 WP(C)/9148/2024	REGISTRAR COOPERATIVE SOCIETIES, ODISHA HEADS OF DEPT., BUILDING, BBSR,KHORDHA KAILAS CHARAN MOHANTY VS	SIDDHARTHA SAMAL VS	// // 0
278	D-WP(C)/16687/2024 WP(C)/9149/2024	STATE OF ODISHA ALOK KUMAR PATI VS	SIDHESWAR MALLIK VS	// // 0
279	D-WP(C)/16731/2024 WP(C)/9150/2024	STATE OF ODISHA DIPTANSU BHUSAN PATI VS	AVIJIT MISHRA VS	// // 0
280	D-WP(C)/16728/2024 WP(C)/9151/2024	STATE OF ODISHA BINOD RANA VS	LALIT KUMAR MAHARANA VS	// // 0
281	D-WP(C)/16026/2024 WP(C)/9152/2024	STATE OF ODISHA RAMAHARI HANSADAH VS	SWAPNIL ROY VS	// // 0
282	D-WP(C)/13092/2024 WP(C)/9153/2024	STATE OF ODISHA ASHISH KUMAR JENA VS	ABHAYA KUMAR BEHERA VS	// // 0
283	D-WP(C)/13332/2024 WP(C)/9154/2024	STATE OF ODISHA GOBINDA BIDYADHAR SAHOO VS	SANTOSH KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/16486/2024 WP(C)/9155/2024	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	D-WP(C)/15023/2024 WP(C)/9156/2024	PARBATI KUMARI DHAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
286	D-WP(C)/16488/2024 WP(C)/9157/2024	GOPINATH MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	D-WP(C)/16334/2024 WP(C)/9158/2024	AJIT KUMAR PARIDA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
288	D-WP(C)/16485/2024 WP(C)/9159/2024	JITENDRA NAIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	D-WP(C)/14798/2024 WP(C)/9160/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
290	D-WP(C)/16179/2024 WP(C)/9161/2024	SURESH CHANDRA PARIDA VS SUBODH KUMAR, DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, INDIA, BBSR, KHURDA	PRATIK DASH VS	// 0 //
291	D-WP(C)/12368/2024 WP(C)/9162/2024	KUNTI PRADHAN VS THE STATE OF ODISHA	BIJAYA KUMAR ROURAY VS	// 0 //
292	D-WP(C)/12217/2024 WP(C)/9163/2024	SAPNESWAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
293	D-WP(C)/14870/2024 WP(C)/9164/2024	SATYANARAYAN DAS VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
294	D-WP(C)/14874/2024 WP(C)/9165/2024	KALPANA PARIDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
295	D-WP(C)/14875/2024	BISWAMITA ROUT	UMAKANT SAHOO	//

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	WP(C)/9166/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/9876/2024 WP(C)/9167/2024	PRATAP KESARI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/13754/2024 WP(C)/9168/2024	M/S. TATA PROJECTS LTD., KHORDHA VS UNION OF INDIA	DEEPRO SEN VS	// 0 //
298	D-WP(C)/16652/2024 WP(C)/9169/2024	BIRENDRA BHUSAN MOHANTY VS STATE OF ODISHA	DEBASISH PATNAIK VS	// 0 //
299	D-WP(C)/16295/2024 WP(C)/9170/2024	DEBENDRA KUMAR SENAPATI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
300	D-WP(C)/16747/2024 WP(C)/9171/2024	SARAT KUMAR KHANDA VS THE SECY. OSSSC, BBSR	SATYABRATA MOHANTY VS	// 0 //
301	D-WP(C)/16750/2024 WP(C)/9172/2024	NILANCHAL SABAT VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
302	D-WP(C)/16339/2024 WP(C)/9173/2024	SAROJ KUMAR DAS VS UNION OF INDIA	AMISHA RANASINGH VS	// 0 //
303	D-WP(C)/16407/2024 WP(C)/9174/2024	GIRIDHARI PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
304	D-WP(C)/16490/2024 WP(C)/9175/2024	BIKASH KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
305	D-WP(C)/15620/2024 WP(C)/9176/2024	BALAJI RESIDENTS WELFARE SOCIETY, BALAJI COMPLEX, BBSR VS BMC, BBSR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
306	D-WP(C)/16623/2024 WP(C)/9177/2024	SUMATI PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// 0

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307	D-WP(C)/12644/2024 WP(C)/9178/2024	STATE OF ODISHA SANDEEP PARIDA VS	PARAMANANDA CHARAN PANDA VS	// // 0
308	D-WP(C)/15328/2024 WP(C)/9179/2024	STATE OF ODISHA RATNAKAR PADHI VS	KHIROD CHANDRA MOHAPATRA VS	// // 0
309	D-WP(C)/16725/2024 WP(C)/9180/2024	STATE OF ODISHA SHYAM SUNDAR DASH VS	SUDEEP KUMAR SARANGI VS	// // 0
310	D-WP(C)/16341/2024 WP(C)/9181/2024	STATE OF ODISHA M/S. ADITYA ALUMINIUM , LAPANGA, SAMBALPUR VS	SHYAM SUNDAR TRIPATHY VS	// // 0
311	D-WP(C)/12139/2024 WP(C)/9182/2024	PRESIDING OFFICER, LABOUR COURT, SAMBALPUR RANJAN KUMAR MISHRA VS	SUKANTA KUMAR MISHRA VS	// // 0
312	D-WP(C)/16236/2024 WP(C)/9183/2024	STATE OF ODISHA ASIT RANJAN JENA VS	AGASTI KANUNGO VS	// // 0
313	D-WP(C)/16122/2024 WP(C)/9184/2024	STATE OF ODISHA ANIL KUMAR BISWAL VS	ANURAG PATI VS	// // 0
314	D-WP(C)/16111/2024 WP(C)/9185/2024	STATE OF ODISHA HRUDAYA RANJAN HOTA VS	GYANA RANJAN SETHI VS	// // 0
315	D-WP(C)/16425/2024 WP(C)/9186/2024	STATE OF ODISHA BASUDEV TUDU VS	GYANA RANJAN SETHI VS	// // 0
316	D-WP(C)/16761/2024 WP(C)/9187/2024	STATE OF ODISHA PRANTI KI KUMAR SUTAR VS	AMIYA KUMAR TARAI VS	// // 0
317	D-WP(C)/16369/2024 WP(C)/9188/2024	THE STATE OF ODISHA ANIYA KUMAR BARAL VS	AMIYA KUMAR TARAI VS	// // 0
		THE STATE OF ODISHA		//

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318	D-WP(C)/16417/2024 WP(C)/9189/2024	PRADIP KUMAR JENA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
319	D-WP(C)/16451/2024 WP(C)/9190/2024	RUKMANI DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
320	D-WP(C)/16408/2024 WP(C)/9191/2024	SUCHITRANJALI ROY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
321	D-WP(C)/14354/2024 WP(C)/9192/2024	PANDAB SENAPATI VS STATE OF ORISSA	SURYAKANTA DASMOHAPATRA VS	// 0 //
322	D-WP(C)/16406/2024 WP(C)/9193/2024	BIJAY KUMAR PARAMANIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
323	D-WP(C)/14071/2024 WP(C)/9194/2024	MIRA DEBI SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
324	D-WP(C)/14110/2024 WP(C)/9195/2024	ANJU DEVI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
325	D-WP(C)/16183/2024 WP(C)/9196/2024	BIREN KUMAR SAHU VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
326	D-WP(C)/16477/2024 WP(C)/9197/2024	KASHINATH BHUYAN VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
327	D-WP(C)/13356/2024 WP(C)/9198/2024	MADHUSUDAN PATRO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
328	D-WP(C)/16553/2024 WP(C)/9199/2024	ALEKHA CHANDRA DAS VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// 0 //
329	D-WP(C)/15935/2024	ANANTA KUMAR BARIK	AJAY KUMAR TRIPATHY	//

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	WP(C)/9200/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/16186/2024 WP(C)/9201/2024	SOMANATH BEHERA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
331	D-WP(C)/307/2024 WP(C)/9202/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
332	D-WP(C)/16188/2024 WP(C)/9203/2024	SALGE HANSDAH VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
333	D-WP(C)/14655/2024 WP(C)/9204/2024	BISHNU CHARAN SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
334	D-WP(C)/14778/2024 WP(C)/9205/2024	RABI KHADIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
335	D-WP(C)/14673/2024 WP(C)/9206/2024	RAMESH CHANDRA PATTNAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
336	D-WP(C)/15614/2024 WP(C)/9207/2024	TULU SAHOO VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
337	D-WP(C)/15369/2024 WP(C)/9208/2024	UMA CHARAN SAHU VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
338	D-WP(C)/16200/2024 WP(C)/9209/2024	MD. SHARIQ HASAN VS THE REGISTRAR, BPUT, ROURKELA	SURESH KUMAR JENA VS	// 0 //
339	D-WP(C)/15026/2024 WP(C)/9210/2024	PRAMODINI DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
340	D-WP(C)/16519/2024 WP(C)/9211/2024	MAHENDRA NATH GIRI VS	NIRANJAN NAYAK VS	// 0

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341	D-WP(C)/11150/2024 WP(C)/9212/2024	STATE OF ODISHA SARASWATI MALLICK VS	DR. SIMANCHALLA RANJIT VS	// // 0
342	D-WP(C)/16268/2024 WP(C)/9213/2024	STATE OF ODISHA RANJITA PANDA VS	AGASTI KANUNGO VS	// // 0
343	D-WP(C)/16166/2024 WP(C)/9214/2024	STATE OF ODISHA GANDHARBA PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // 0
344	D-WP(C)/10579/2024 WP(C)/9215/2024	STATE OF ODISHA CHITTARANJAN DAS VS	SAILESH DAS VS	// // 0
345	D-WP(C)/16520/2024 WP(C)/9216/2024	TAHASILDAR, JAGATSINGHPUR AMAR KUMAR BEHERA VS	NIRANJAN NAYAK VS	// // 0
346	D-WP(C)/10048/2024 WP(C)/9217/2024	STATE OF ODISHA UDAYANATH MOHANTY VS	SMRUTI RANJAN ROUT VS	// // 0
347	D-WP(C)/16598/2024 WP(C)/9218/2024	STATE OF ODISHA MAA DURGA WOMEN SELF HELP GROUP VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
348	D-WP(C)/14652/2024 WP(C)/9219/2024	STATE OF ODISHA DHOBA PRADHAN VS	SWAPNA KUMAR OJHA VS	// // 0
349	D-WP(C)/16607/2024 WP(C)/9220/2024	STATE OF ODISHA GUDI THAKURANI WOMEN SELF HELP GROUP, CHALANGUDA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
350	D-WP(C)/15917/2024 WP(C)/9221/2024	STATE OF ODISHA S.RAJESH KUMAR RAO VS	SWAPNA KUMAR OJHA VS	// // 0
351	D-WP(C)/14668/2024 WP(C)/9222/2024	STATE OF ODISHA KABIRAJA BEHERA VS	SWAPNA KUMAR OJHA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/14647/2024 WP(C)/9223/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
353	D-WP(C)/15926/2024 WP(C)/9224/2024	BHANDI HARI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
354	D-WP(C)/14876/2024 WP(C)/9225/2024	RASHMI PRAVA BARIKI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
355	D-WP(C)/16380/2024 WP(C)/9226/2024	ASWINI KUMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
356	D-WP(C)/15923/2024 WP(C)/9227/2024	RAJDEEP MAJHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
357	D-WP(C)/16571/2024 WP(C)/9228/2024	ANASUYA NAYAK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
358	D-WP(C)/16660/2024 WP(C)/9229/2024	AJIT KUMAR OJHA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
359	D-WP(C)/16692/2024 WP(C)/9230/2024	PARAMANANDA DALAI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
360	D-WP(C)/12592/2024 WP(C)/9231/2024	SAGAR KANTA RAY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
361	D-WP(C)/14804/2024 WP(C)/9232/2024	MADHUMITA DEY VS STATE OF ODISHA	PRAVASH CH JENA VS	// 0 //
362	D-WP(C)/16484/2024 WP(C)/9233/2024	GADADHAR BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
363	D-WP(C)/16481/2024	BIDYADHAR BAG	BIJAYA KUMAR BEHERA 1	//



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	WP(C)/9234/2024	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/16581/2024 WP(C)/9235/2024	LAXMAN NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
365	D-WP(C)/14897/2024 WP(C)/9236/2024	JYOTSHNAMAYEE PANI VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
366	D-WP(C)/14880/2024 WP(C)/9237/2024	SUBASINI PANI VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
367	D-WP(C)/16102/2024 WP(C)/9238/2024	SABITA PRADHAN VS ODISHA GRAMYA BANK, BBSR	BIMBISAR DASH VS	// () //
368	D-WP(C)/16576/2024 WP(C)/9239/2024	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
369	D-WP(C)/14831/2024 WP(C)/9240/2024	KANCHAN BISWAL VS STATE OF ODISHA	JATESWAR NAYAK VS	// () //
370	D-WP(C)/14975/2024 WP(C)/9241/2024	M/S SRIRAM CONSTRUCTION,KANPUR, CUTTACK VS STATE OF ODISHA	RABINDRANATH PAL VS	// () //
371	D-WPCRL/10649/2024 WPCRL/35/2024	PRAMILA PRADHAN VS STATE OF ODISHA	MOKAM SARIQUE HASAN VS	ODAGAON /104 /2024 () //
372	D-ABLAPL/6625/2024 ABLAPL/3793/2024	BALAKRUSHNA PRUSTY VS STATE OF ODISHA	DURGA PRASAD PANDA VS	DHENKANAL SADAR /159 /2024 () //
373	D-ABLAPL/7685/2024 ABLAPL/3794/2024	NILU @ LILU PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /80 /2024 () //
374	D-ABLAPL/8701/2024 ABLAPL/3795/2024	KISHU @ KISHORE CHANDRA JENA VS	TRILOCHAN DASH VS	PURI SADAR /92 /2024 ()

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375	D-ABLAPL/8710/2024 ABLAPL/3796/2024	STATE OF ODISHA PRASANTA KUMAR SASMAL VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// TIRTOL /132 /2024 () //
376	D-ABLAPL/6516/2024 ABLAPL/3797/2024	DIBYA LOCHAN @ BATI BARAD @ BATU BARALA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /11 /2014 () //
377	D-ABLAPL/8759/2024 ABLAPL/3798/2024	STATE OF ODISHA SATYABAN HERNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /62 /2015 () //
378	D-ABLAPL/8393/2024 ABLAPL/3799/2024	STATE OF ODISHA AMITA MOHANTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	LAXMISAGAR P.S. /159 /2024 () //
379	D-ABLAPL/8834/2024 ABLAPL/3800/2024	STATE OF ODISHA SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDAKA P.S. /161 /2021 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0004786/2023
380	D-ABLAPL/9542/2024 ABLAPL/3801/2024	STATE OF ODISHA SUPRIYA BAHUBALENDRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2024 () //
381	D-ABLAPL/9141/2024 ABLAPL/3802/2024	STATE OF ODISHA SUBHAKANTA @ TUKU ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /61 /2024 () //
382	D-ABLAPL/9160/2024 ABLAPL/3803/2024	STATE OF ODISHA RAMAKANTA ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /61 /2024 () //
383	D-ABLAPL/9800/2024 ABLAPL/3804/2024	STATE OF ODISHA SUSANTA KUMAR JENA @ SUSANTA JENA VS STATE OF ODISHA	ASUTOSH ROUT VS	DHAMNAGAR /121 /2024 () //
384	D-ABLAPL/9538/2024 ABLAPL/3805/2024	STATE OF ODISHA KALU @ AMIT MANSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /52 /2024 () //
385	D-ABLAPL/9862/2024 ABLAPL/3806/2024	STATE OF ODISHA SANJIT SAMANTASINGHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /52 /2024 () //

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386	D-ABLAPL/9863/2024 ABLAPL/3807/2024	KANHU SAHOO @ KANHU CHARAN SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /22 /2024 () //
387	D-ABLAPL/10086/2024 ABLAPL/3808/2024	ANUP KUMAR SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	KEONJHAR TOWN /208 /2024 () //
388	D-ABLAPL/10087/2024 ABLAPL/3809/2024	BAPI DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	GRAM GANJAM /76 /2024 () //
389	D-ABLAPL/9540/2024 ABLAPL/3810/2024	DHIREN @ SRINIBAS BHATT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2024 () //
390	D-ABLAPL/10611/2024 ABLAPL/3811/2024	KULAMANI BARIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SIMULIA /201 /2023 () //
391	D-ABLAPL/10612/2024 ABLAPL/3812/2024	KANHA @ PRAMOD PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /74 /2024 () //
392	D-ABLAPL/10639/2024 ABLAPL/3813/2024	RAHIM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /128 /2024 () //
393	D-ABLAPL/10643/2024 ABLAPL/3814/2024	PRAKASHA NAIK @ GIRIDHARI NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /83 /2024 () //
394	D-ABLAPL/10659/2024 ABLAPL/3815/2024	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	CAPITAL P.S. /139 /2024 () //
395	D-ABLAPL/10111/2024 ABLAPL/3816/2024	ASHOK MOHAPATRA @ MITTU VS UNION OF INDIA (RAILWAY)	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(C)CC/0001066/2022
396	D-ABLAPL/10132/2024 ABLAPL/3817/2024	PRADIPTA SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BALIKUDA /126 /2024 () //
397	D-ABLAPL/10660/2024	DIPAK TANTY @ AMIT TANTY	SURESH KUMAR JENA	RAJGANGPUR /507 /2023

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	ABLAPL/3818/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/7859/2024 ABLAPL/3819/2024	SONI BIBI VS STATE OF ODISHA	SANJIT KUMAR DAS VS	JENAPUR /87 /2024 () //
399	D-ABLAPL/10678/2024 ABLAPL/3820/2024	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHAMALLIK /116 /2024 () //
400	D-ABLAPL/8441/2024 ABLAPL/3821/2024	PAPU SAHOO @ PRAFESSOR SAHOO VS STATE OF ODISHA	DEBENDRA DHAR VS	PARJANG /109 /2024 () //
401	D-ABLAPL/8989/2024 ABLAPL/3822/2024	JHLI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /117 /2023 () //
402	D-ABLAPL/8444/2024 ABLAPL/3823/2024	PABITRA KUNDU VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	MANIABANDHA /26 /2024 () //
403	D-ABLAPL/8697/2024 ABLAPL/3824/2024	AINTHA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	PURI SADAR /92 /2024 () //
404	D-ABLAPL/10679/2024 ABLAPL/3825/2024	SUDHIP KUMAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	ATHAMALLIK /116 /2024 () //
405	D-ABLAPL/9727/2024 ABLAPL/3826/2024	TRILOCHANA PANIGRAHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR TOWN /132 /2024 () //
406	D-ABLAPL/10681/2024 ABLAPL/3827/2024	BIJAYA BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /99 /2024 () //
407	D-ABLAPL/9227/2024 ABLAPL/3828/2024	NIKHIL SETH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JHARSUGUDA /187 /2024 () //
408	D-ABLAPL/9382/2024 ABLAPL/3829/2024	SUKADEV SETH VS	SACHIDANANDA PADHEE VS	barpalli /97 /2024 ()

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409	D-ABLAPL/10686/2024 ABLAPL/3830/2024	STATE OF ODISHA ROHIT GOCHHAYAT VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// CHHENDIPADA /154 /2024 () //
410	D-ABLAPL/10691/2024 ABLAPL/3831/2024	HEMANTA MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	KAMARDA /30 /2024 () //
411	D-ABLAPL/9729/2024 ABLAPL/3832/2024	MANJULA KUMARI PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /26 /2024 () //
412	D-ABLAPL/10693/2024 ABLAPL/3833/2024	AJAY MALIK @ BAIA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /204 /2024 () //
413	D-ABLAPL/10695/2024 ABLAPL/3834/2024	BAPUN @ MALIK SONAULLA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	GOPALPUR /62 /2024 () //
414	D-ABLAPL/9895/2024 ABLAPL/3835/2024	ABHIRAM SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHANDAKA P.S. /243 /2019 () //
415	D-ABLAPL/10461/2024 ABLAPL/3836/2024	PRATAP KUMAR MARTHA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHANDAKA P.S. /243 /2019 () //
416	D-ABLAPL/9989/2024 ABLAPL/3837/2024	PAWAN KUMAR JAJODIA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHAULIAGANJA /7 /2024 () //
417	D-ABLAPL/10703/2024 ABLAPL/3838/2024	SUDHIR MAHANANDIA VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /132 /2024 () //
418	D-ABLAPL/10708/2024 ABLAPL/3839/2024	SUKANTA KUMAR MANTRY VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BANGOMUNDA /23 /2024 () //
419	D-ABLAPL/10712/2024 ABLAPL/3840/2024	BEBIN KUMAR MISHRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ANGUL TOWN /241 /2024 () //

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420	D-ABLAPL/10005/2024 ABLAPL/3841/2024	T. MAHENDRA KUMAR DORA @ MITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /214 /2024 () //
421	D-ABLAPL/10718/2024 ABLAPL/3842/2024	SAJIT SWAIN VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	PATKURA /410 /2022 () //
422	D-ABLAPL/10035/2024 ABLAPL/3843/2024	BENUDHAR BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	BALIPATNA /140 /2014 () //
423	D-ABLAPL/10164/2024 ABLAPL/3844/2024	KANHU CHARAN BISWAL VS STATE OF ODISHA	TRINATH NAYAK VS	NAYAGARH /101 /2024 () //
424	D-ABLAPL/10229/2024 ABLAPL/3845/2024	SHAKTIMAN PIHANA VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /13 /2024 () //
425	D-ABLAPL/10238/2024 ABLAPL/3846/2024	NIRANJAN PATRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	GOPALPUR /54 /2024 () //
426	D-ABLAPL/10040/2024 ABLAPL/3847/2024	SOUBHAGYA KUMAR ROUT VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	JEYPORE TOWN /69 /2024 () //
427	D-ABLAPL/10092/2024 ABLAPL/3848/2024	AJAY ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	RAMACHANDI /30 /2024 () //
428	D-ABLAPL/10717/2024 ABLAPL/3849/2024	DR. KISHORE KUMAR SAHOO @ SAHU VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /127 /2024 () //
429	D-ABLAPL/10105/2024 ABLAPL/3850/2024	JANMEJAYA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /170 /2024 () //
430	D-ABLAPL/10162/2024 ABLAPL/3851/2024	MEHETAB GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /85 /2024 () //
431	D-ABLAPL/8360/2024	JITENDRA MAHANAND	BIKRAM CHANDRA GHADEI	KHARIAR /61 /2024

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	ABLAPL/3852/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/10093/2024 ABLAPL/3853/2024	JHUNU @ JAYANTI SWAIN VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	BARANGA /17 /2023 () //